

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225
208/131/ND/2018
RA-43/2023

IN THE MATTER OF:

M/s. Peregrine Guarding Pvt. Ltd.

...

Appellant/Petitioner

Versus

RoC

...

Respondent

Under Section: 131 Co. Act.

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant :

For the Respondent :

For the RD : Adv. Shankari Mishra, Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 14.06.2024.

Sd/-
(COURT FFICER)